

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 574 of 2020**

**IN THE MATTER OF:**

**National Spot Exchange Ltd.**

**...Appellant**

**Versus**

**Mr. Sisir Kumar Appikatla, IRP**

**Metkore Alloys Industries Ltd. & Ors.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Anuj Tiwari and Mr. Vishwanathan Iyer, Advocates.**

**For Respondent: Ms. Aparna, Advocate for R-1**

**Mr. Rahul Chitnis, Advocate for R-2 and R-3**

**Mr. Manmadha Rao, Advocate for R-4**

**O R D E R**

**(Virtual Mode)**

**21.07.2020** Ms. Aparna, the Learned counsel appearing for the 1<sup>st</sup> Respondent prays for time to file 'Reply-Affidavit' for response because of the reason that the 'Interim Resolution Professional' Office is situated in containment zone during the present Covid-19 time and therefore, prays that she may be supplied Appeal Paper Book by the Learned counsel for the Appellant. However, the Learned counsel for the Appellant informs this Tribunal that the 1<sup>st</sup> Respondent was served with the copy of the Appeal Paper Book. Without precipitating the matter, any further, this Tribunal, at this stage directs the Learned counsel for the Appellant to supply another copy of Appeal Paper Book etc. to the learned counsel for the 1<sup>st</sup> Respondent within 10 days from today. Thereafter, the 1<sup>st</sup> Respondent shall file the 'Reply-Affidavit' for response within 10 days thereafter. The Learned counsel for the 1<sup>st</sup> Respondent is directed

to serve the copy of the 'Reply-Affidavit' for response 3 days before the next hearing date.

In the meanwhile, it is open to the Appellant to file Rejoinder, if any.

The Learned counsel for the Appellant also serve a copy of the Appeal Paper Book to the Learned counsel for the Respondent No. 4 within 10 days from today.

It is open to the Respondent No. 4 to file Reply-Affidavit for response within 10 days.

The Registry is directed to list the matter on **20<sup>th</sup> August, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

R.N./ nn.